

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.472/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	KARIX MOBILE PVT LTD V/S SANKETIK TELNET PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurup Dutta, Proxy for : *For the Operational Creditor*
Sh. Ashish Mishra, Adv.

Sh. Amit Gupta, PCS : *For the Corporate Debtor*

ORDER

- 1.** Ld. Proxy Counsel, Sh. Anurup Dutta on behalf of the Operational Creditor is present and states that the learned arguing counsel, Sh. Ashish Mishra is not available today as he is not keeping well, and therefore seeks a short adjournment.
- 2.** Ld. Authorized Representation for the Corporate Debtor has no objection to the adjournment being sought on behalf of the counsel representing the Operational Creditor.
- 3.** Let the matter be adjourned for further hearing on 21st December, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th November, 2023

*Kavya Prakash Srivastava
(Stenographer)*